## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM  $\,$ 

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/140/230/HDB/2017
NAME OF THE COMPANY	MN Science & Technology Park Pvt. Ltd & MN Bio Technology Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn en US Rajn en petitiker	Advorate	Vbraju (@gmail:an 98481 2094+	a

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appara, solul	CGSC.	28487478088	K
for Rocers			

## **Enclosed Order Sheet**

Heard Shri V.B. Raju, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned CGSC for RoC & RD.

The pleadings are complete. Post the case for final hearing on 20.10.2017.

Member (T)

Member (J)

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